## GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

#### **LOK SABHA**

### UNSTARRED QUESTION NO. 2352 TO BE ANSWERED ON NOVEMBER 30, 2016

#### **POLICY CHANGES IN SBM**

No. 2352 SHRI P. KUMAR:

#### Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has made some crucial policy changes in the Swachh Bharat Mission (SBM) with regard to waste management and if so, the details thereof;
- (b) whether his Ministry proposes to generate electricity, compost and chemical fertilizers from municipal solid waste and biodegradable waste;
- (c) if so, the details thereof;
- (d) whether the Ministry has discussed the matter with other stakeholders in this regard and if so, the details thereof; and
- (e) whether the Union Government has decided to make purchase of electricity generated from the municipal waste mandatory and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a): Yes, Madam.

Ministry of Urban Development (MoUD) has enhanced the Viability Gap Funding (VGF)/Grant for implementation of Solid Waste Management (SWM) from 20% to 35%, subject to the overall State-wise funds envelope for SWM under Swachh Bharat Mission.

(b to e): Government of India after inter-ministerial consultations has taken new initiatives to make the SWM projects in the Country financially viable. Central Electricity Regulatory Commission (CERC) has notified the generic tariff of Rs. 7.04 per unit and Rs. 7.90 per unit for Municipal Solid Waste and Refuse Derived Fuel based waste to energy plants, respectively for the year 2015-16. Ministry of Power has

made mandatory for the State Electricity DISCOMs to purchase all power generated from MSW at the rate determined by appropriate authority. As per the latest Policy on Promotion of City Compost, Ministry of Chemicals & Fertilizers will provide a fixed market development assistance of Rs. 1,500/MT of city compost for scaling up and consumption of the product.

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